

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 23th day of **July**, 2018

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J
Hon'ble Mr. Gokul Chandra Pati, Member-A

Original Application No.330/01459/2017

Sanjay Kumar Yadav, Aged about 37 years, S/o L.P. Singh Yadav, R/o 319/1/146/1 Begam Manjil Rajapur, District - Allahabad.

.....Applicant.

By Advocate -Shri G.M. Tripathi
Shri Vinod Kumar

V E R S U S

1. Union of India through General Manager, Railway Recruitment Board, Bhubaneswar.
2. General Manager (Personal) East Central Railway, Hazipur/Vaishali.
3. D.R.M. (appointment) East Central Railway, Hazipur/Vaishali.
4. Chief Personal Officer Northern Railway, New Delhi.

..... Respondents

By Advocate : Shri G.K. Tripathi

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

Learned counsel for the applicant has submitted that his grievance may be redressed if a direction is given to the respondents to consider and decide the representation dated

03.05.2017 (Annexure-8) of the applicant within a specified period of time. Learned counsel for the respondents has no objection if such direction is given.

2. In view of the limited prayer made by the counsel for the applicant but without commenting anything on the merits of the case, the OA is disposed off with direction to respondent No.2/Competent Authority to decide the representation dated 03.05.2017 (Annexure-8) of the applicant by passing a reasoned and speaking order within a period of two months from the date of receipt of a certified copy of this order. No order as to costs.

Member-A

Member-J

RKM/